

° ITEM NO.108

COURT NO.2

SECTION IIB

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1006 OF 2007

A.SHANKAR

Appellant (s)

VERSUS

STATE OF KARNATAKA

Respondent(s)

Date: 02/06/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN  
HON'BLE MR. JUSTICE SWATANTER KUMAR  
[VACATION BENCH]

For Appellant(s) Mr. Sanjay Mishra, Adv.for  
Mr. Dinesh Kumar Garg,Adv.

For Respondent(s) Ms. Rashmi Nandakumar, Adv.for  
Ms. Anitha Shenoy,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Heard learned counsel for the parties.

Judgment reserved.

(Parveen Kr. Chawla)  
Court Master

(Indu Satija )  
Court Master